

Office of the District & Sessions Judge, Sheikhpura

Order No.33 /G

Dated 29.03.2022.

In view of the direction of the Hon'ble Court's contained in (G.L. No. 07/44, G.L. No. 01/46, G.L. No. 02/50), & Hon'ble Court's letter no. 5928-5964(Rules) Deptt., dated 27.01.2016 & Hon'ble Court's letter no. 17984-18020/A.D. (Misc.) Section/IV-62-2020, dated 17th day of March, 2020 and its corrigendum letter no. 18115-18151/A.D. (Misc.) Section/Iv-62-2020 and also in view of the Rule 1 of the Civil Courts rules, it is ordered that the morning sitting of all courts and Offices of Sheikhpura Judgeship shall commence from 04.04.2022 (**i.e First Monday of April**) to 25.06.2022 (**i.e Last Saturday of June**). During this period all courts sit at 07:00 A.M to 01:00 P.M with half-an-hour recess from 09:30 A.M to 10:00 A.M.

During this period the morning office hours of this court shall be from 06:30 A.M to 01:00 P.M.

The day office & court hour would be as usual from 27.06.2022.

Communicate to all concerned for information and a copy of this order be pasted on the Notice Board of Civil court, Sheikhpura for information to the staffs of Civil Court and further a copy of this order be uploaded on the website of District Court, Sheikhpura for information to the Advocate/Advocate Clerk and Litigants.

Sd/

(Md. Gheyasuddin)

I/C District & Sessions Judge,
Sheikhpura.

Date-29.03.2022.